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(2012) 12 P&H CK 0158

High Court Of Punjab And Haryana At Chandigarh

Case No: Criminal Miscellaneous No. M-13307 of 2012

Ravinder APPELLANT

Vs

State of Haryana RESPONDENT

Date of Decision: Dec. 14, 2012

Hon'ble Judges: Naresh Kumar Sanghi, J

Bench: Single Bench

Advocate: Jai Vir Yadav, for the Appellant; YPS Malik, AAG, Haryana, for the Respondent

Final Decision: Dismissed

Judgement

Naresh Kumar Sanghi, J.

Learned counsel for the petitioner prays for withdrawal of the present petition.

Dismissed as withdrawn.